TV Transmitter at Fazilka

198. **DR.** MOHD HASHIM KIDWAI: Will the Minister of INFORMATION AND BROADCA-STING be pleased to state the latest position regarding instalation of high power T. V. transmitter at Fazilka?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND THE MINISTER OF PARLI-AMENTARY AFFAIRS (SHRI P. UPENDRA): The site for the proposed highpower (10 KW) TV transmitter at Fazilka has been selected by Doordarshan and action to acquire it has boon initiated. Orders for the transmitter and other allied equipment have been placed on the manufacturers.

बुथ पर कब्जा किये जाने की घटनाश्रों के दौरान हुई हत्याएं

199. श्री सन्तोष वागड़ोदिया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही के लोक सभा चुनावों में बूथ पर कब्जा करने की घटनाओं का विरोध करने हुये कितने व्यक्तियों के मारे जाने का समाचार है ;

(ख) क्या मारे गये लोगों में सरकारी कर्मचारी ग्रीर पुलिस-कार्मिक भी शामिल है; यदि हां, तो उनका पृथक-पृथक ब्यौरा क्या है; ग्रीर

(ग) इस प्रकार मारे गणे व्यक्तियों के परिवारों को सरकार द्वारा किस प्रकार की सहायता **प्रदान** की गई ?

गृह मंत्री (श्री मुपती मोहम्मद सईद): (क) सं (ग) सूत्रना एकत की जा रही है झौर सदन के पटल पर रख दी जायेगी।

Non-Implementation of Supreme Court Decision by Paradeep Port Trust

200. SHRI BASUDEB MOHA-PATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Paradeep Port Trust has not implemented the Supreme Court's decision regarding charge of Port dues on net Registered tonnage of a vessel:

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that Port authorities have arbitrarily increased cargo charges; and

(d) if so, what arc the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT AND THE MINIS-TER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) Paradip Port Trust have started implementing the decision of the Supreme Court for charging Port dues on Net Registered tonnage basis.

(b) Does not arise.

(c)and(d) No, Sir, The recent revision of cargo handling charges in August 1989 was effected with the approval of Government after due consideration of increase in the cost of services since 1984, when the cargorelated charges ware • last revised.

Dissolution of Legislative Assemblies '

201. DR. RATNAKAR. PAN-DEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to dissolve some of the Suite Legislative Assemblies in order to hold fresh elections before the. end of theirterm; and